COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Review Petition No. 17 of 2016 in Appeal No. 181 of 2015

Dated: 17th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member

In the matter of :

Byrnihat Industries Association **…Appellant/ Review Petitioner(s)**

Vs.

Meghalaya State Electricity Regulatory Commission &Anr. **…Respondent(s)**

Counsel for the Review Petitioner(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D. V. Raghu Vamsy for R.1
Ms. Sakie Jakharia for R.2

ORDER

Learned counsel for the State Commission seeks two more weeks time to file reply. He may file the same on or before 02.12.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 19.12.2016 after serving copy on the other side.

List the matter on ***19.12.2016.***

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/sh